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CENTRAL ADMINISTRATIVE TRIBUNAL: HYD RABAD BENCH:
AT HYDER BAD

ORIGINAL APPLICATION NO. 1074 of 1995

DATE OF DECISION: 27.6.96

Venkataramudu

APPLICANTS

Versus

The Divisional Railway Manager,

S.C.Rly., Guntakal, Anantapur Dist. RESPONDENTS
and another.

FOR INSTRUCTIONS

1. Whether it be referred to the reporters or not?

2. Whether it be circulated to all the Benches of C.A.T. or not?

MEMBER (A)

Vice Chairman/Member ()

29

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No. 1074/95

Date of Order: 27.6.96

BETWEEN:

Venkataramudu

.. Applicant.

A N D

1. The Divisional Railway Manager,
S.C.Rly., Guntakal, Anantapur Dist.

2. Senior Divisional Personnel Officer,
Divisional Office, Personnel Branch,
S.C.Rly., Guntakal, Anantapur Dist.

.. Respondents.

— — —

Counsel for the Applicant

.. Mr. G. Ramachandra Reddy

Counsel for the Respondents

.. Mr. K. Siva Reddy

— — —

CORAM:

HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

JUDGEMENT

X Oral order as per Hon'ble Shri R. Rangarajan, Member (Admn.) X

— — —

None present for the applicant. Mr. K. Siva Reddy, learned standing counsel for the respondents present. Inspite of the repeated adjournments neither the applicant nor his counsel was present. It appears that the applicant is not interested in pursuing this case. Hence the OA is dismissed for default. No costs.



(R. RANGARAJAN)
Member (Admn.)

Dated: 27th June, 1996

(Dictated in Open Court)



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cmn-24

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Copy to:-

1. The Divisional Railway Manager, S.C.Railway, Guntakal, Anantapur District.
2. Senior Divisional Personnel Officer, Divisional Office, Personnel Branch, S.C.Railway, Guntakal, Anantapur Dist.
3. One copy to Sri. G.Ramachandra Reddy, advocate, CAT, Hyd.
4. One copy to Sri. K.Siva Reddy, Addl. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-

8/17/96
10741
LTYRZNG

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 27/6/96

ORDER/JUDGEMENT
D.A. No. /R.R.C.P. No.

D.A. No.

in
1074195

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

